

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 269/Chd/Hry/2017

In the matter of:

One Vision Software India Pvt. Ltd. & Ors.

...Petitioners

Present: Mr. Yash Pal Gupta, Advocate for Mr. Dhanjay Shukla,
Practising Company Secretary for the petitioners.
Mr. Vineet Khatri, Company Prosecutor from the office of
Registrar of Companies, Punjab & Chandigarh for the
Registrar of Companies, NCT of Delhi and Haryana.

Mr. Yash Pal Gupta, Advocate for the petitioners submits that affidavit of service shall be filed in the Registry during course of the day. The Company Prosecutor representing the Registrar of Companies, NCT of Delhi and Haryana submits that the Registrar of Companies, NCT of Delhi and Haryana has sent his report by e-mail and hard copy of the same is still awaited. Office has made report that no such report has been received from the Registrar of Companies, NCT of Delhi and Haryana. List the matter for arguments on 12.03.2018. The report be filed at least three days before the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

February 13, 2018

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